

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SEBI SPL CASE	100132/2014	Securities and Exchange and Board Of India Vs Shri. Sunil Sharma	
<u>ORDER</u>				
2	SEBI SPL CASE	100072/2014	Securities and Exchnge Board of India Vs Onlooker Investment Pvt. Ltd. and Anr.	
3	SEBI SPL CASE	100091/2014	Securities and Exchange Board of India Vs Mayfair Paper and Boards Pvt. Ltd and Ors.	
4	SEBI SPL CASE	100139/2014	Securities and Exchange Board of India Vs Mayfair Realtors Pvt Ltd. and Ors.	
5	SEBI SPL CASE	100159/2014	Securities and Exchange Board of India Vs Sun Farth Ceramics Ltd.	
6	SEBI SPL CASE	100160/2014	Securities and Exchange Board of India Vs Auto Investment Pvt. Ltd. and Ors.	
7	SEBI SPL CASE	100161/2014	Securities and Exchange Board of India Vs Roofit Industries and Ors.	
8	SEBI SPL CASE	100162/2014	Securities and Exchange Board of India Vs Veegee Holding and Finance Pvt. Ltd. And Ors.	
9	SEBI SPL CASE	100079/2015	Securities and Exchange Board of India Vs Jhunjhunwala Stock Brokers Pvt Ltd. and 6 ors.	

REPORT

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SEBI SPL CASE	100135/2015	Securities and Exchange Board of India Vs Parasmal Rampuria	
11	SEBI SPL CASE	100189/2015	Securities and Exchange Board of India Vs Shri. Sunil D. Goglan	
12	SEBI SPL CASE	100208/2015	Securities and exchange Board of India Vs Sanidhya Holiday Resort and Estate and 2 others	
13	SEBI SPL CASE	100211/2015	Securities and exchange Board of India Vs Greenfield Tarding and fincnc Limited and 3 others	
14	SEBI SPL CASE	100230/2015	Securities and exchange Board of India Vs Aash Infin and Agrowth Pvt Ltd and 1 other	
15	SEBI SPL CASE	100252/2015	Securities and exchange Board of India Vs MS. Sarvodaya Plantations Ltd. and 3 others	
16	SEBI SPL CASE	100017/2016	Securities Exchange Board of India Vs Sonbhadra Agro Plantations Ltd. and others.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
REPORT				
1	SEBI SPL CASE	100020/2016	Securities and Exchange board of India Vs Powerflow Holdings and Trading Co.pvt.Ltd. and other 3	
2	SEBI SPL CASE	100043/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI ARUN KUMAR BAJORIA	
3	SEBI SPL CASE	100014/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SUBODH AGARWAL.....AND14 ORS	pp
4	SEBI SPL CASE	100031/2018	SEBI Vs PRITAM MOHITE	
5	SEBI SPL CASE	100008/2019	SEBI Vs P.B.JAIN INVESTEMENT PVT.LTD AND ORS.11	PP
6	SEBI SPL CASE	100009/2019	SEBI Vs KRUNAL GOPALDAS RANA	PP
7	SEBI SPL CASE	100018/2019	SEBI Vs DHANANJAY KANDHARE	PP
8	SEBI SPL CASE	100026/2019	SEBI Vs DINESH DONGARE	PP
9	SPL.CASE	233/2020	SEBI Vs SOPAN MARUTI SHELAR	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SEBI SPL CASE	100259/2014	Securities and Exchange Board of India Vs Nisarga Forests I Ltd. and ors 5	
<u>ARGUMENTS</u>				
2	SEBI SPL CASE	100086/2014	Securities and Exchange Board of India Vs Ms. Bhu Bhairav Agro Tech Ltd. and Ors.	
3	SEBI SPL CASE	100355/2014	Securities and Exchange Board of India Vs Arshad Afzal Khan	Modi
<u>HEARING</u>				
4	SEBI SPL CASE	100156/2014	Securities and Exchange Board of India Vs Ms Prabha Steel Industries Ltd. and Ors.	
5	SEBI SPL CASE	100246/2015	Securities and exchange Board of India Vs Smt. Hansa J. Shukla	
6	SEBI SPL CASE	100042/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PAGODA FORESTS LTD.	
7	SEBI SPL CASE	100011/2017	Securities and Exchange Board of India.....complainant Vs Yuraj Shetty	
8	SEBI MA	100808/2020	Securities Exchange Board of India (SEBI) Vs Arvind Kumar B. Shah	Kushal Mor
<u>EVIDENCE</u>				
9	SEBI SPL CASE	100337/2014	Securities and Exchange Board of India Vs Classic credit ltd., and Others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SEBI SPL CASE	100398/2014	Securities and Exchange Board of India Vs Bharat Patel	Manish Bundel
(Main Matter SEBI MA/0100132/2014)				
<u>ORDER</u>				
11	SEBI MA	100686/2020	Securities and Exchange Board of India Vs Reliance Industries Limited and Ors	SPP Anubha Rastogi
<u>REPORT</u>				
12	SEBI SPL CASE	100220/2015	Securities and exchange Board of India Vs Zodiac.com solutions pvt ltd. and 2 others	
13	SEBI SPL CASE	100224/2015	Securities and exchange Board of India Vs Sanskardhani Agrovvet Pharma Ltd. and 3 others	
14	SEBI SPL CASE	100259/2015	Securities and Exchange Board of India Vs Adam Comsof Ltd. and 18 ors	
15	SEBI SPL CASE	100058/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PRAKASH CERAMICS LIMITED AND ANOTHER 1	
16	SEBI SPL CASE	100065/2016	Securities and Exchange Board of India Vs Alderbrooke Portfolio Management Service Limited and 2 ors	
17	SEBI SPL CASE	100018/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs B.P.JHUNJHUNWALA AND ORS HUF KARTA	pp

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
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Criminal Cause List Dated 01-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DOCUMENTS</u>				
1	SEBI SPL CASE	100105/2014	Securities And Exchange Board of India Vs Shri. Ketan U. Parekh and Ors.	
2	SEBI SPL CASE	100184/2014	Securities and Exchange Board of India Vs Amit Shah	
3	SEBI SPL CASE	100209/2014	Securities and Exchange Board of India Vs Jhaveri Securities and 1 Anr.	
4	SEBI SPL CASE	100270/2014	Securities and Exchange Board of India Vs Tushar s. Jhaveri	
5	SEBI SPL CASE	100302/2014	Securities and Exchange Board of India Vs Tushar Jhaveri	
(Main Matter SEBI MA/0100060/2014)				
6	SEBI SPL CASE	100440/2014	Securities and Exchange Board of India Vs PCS Stock Broking pvt. ltd. and ors	Sharad Bansode
<u>STAYED BY HONBLE HIGH COURT</u>				
7	SEBI SPL CASE	100113/2014	Securities and Exchange Board of India Vs Ms Green Time Agro Tem Pvt. Ltd. and Ors.	
8	SEBI SPL CASE	100236/2015	Securities and exchange Board of India Vs Information Technologies India Ltd. and 62 others	

STEPS

**CITY CIVIL AND SESSION COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SEBI SPL CASE	100121/2015	Securities and Exchange Board of India Vs Green Gold Forestry Ltd., and 3 others.	
<u>REPORT</u>				
10	SEBI SPL CASE	100119/2015	Securities and Exchange Board of India Vs Ms. Sihora Agro Pvt. Ltd., and 3 others.	
11	SEBI SPL CASE	100213/2015	Securities and exchange Board of India Vs Arihant Industries Ltd and 1 other	
12	SEBI SPL CASE	100241/2015	Securities and exchange Board of India Vs Harvinder Kumar Bagai	
13	SEBI SPL CASE	100031/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SQUARE AGRO FORESTRY (INDIA) LTD.	
14	SEBI SPL CASE	100036/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S.GOLD LINE GREEN INDIA FINSEC LTD.	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
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S.No.	Case Type	Case No.	Title	Name of Advocate
ORDER				
1	SEBI SPL CASE	100222/2015	Securities and exchange Board of India Vs Gondwana Farms and forest limited and 3 others	
STEPS				
2	SEBI SPL CASE	100374/2014	Securities and Exchange Board of India Vs Manoj T. Shah	Ankit Bhansali
(Main Matter SEBI MA/0100083/2014)				
3	SEBI SPL CASE	100122/2015	Securities and Exchange Board of India Vs Ms. Uma Shares.	
REPORT				
4	SEBI SPL CASE	100040/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MARUTI KRISHI UDYOG (INDIA) LTD.	
5	SEBI SPL CASE	100064/2016	Securities and Exchange Board of India Vs Popular Stock and Share Services Ltd. and 4 ors	
6	SEBI SPL CASE	100075/2016	Securities and Exchange Board of India .. Complainant Vs Nishit B Mehta .. Accused	Adv. Amit M. Shete
7	SEBI SPL CASE	100023/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SALPUTRI COMMERCE PRIVATE LIMITED.....AND ORS 3	pp
8	SEBI SPL CASE	100024/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs REGUS IMPEX PRIVATE LIMITED.....ORS1	pp

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9	SEBI SPL CASE	100025/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MANALI PROPERTIES AND FINANCE PRIVATE LIMITED.....AND ORS 2	pp
10	SEBI SPL CASE	100026/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs STEPHENS FINANCIAL SERVICES PRIVATE LIMITED.....AND 3 ORS	pp